



HIGH COURT OF MEGHALAYA SHILLONG

WARNING LIST

COURT NO. 1
SINGLE BENCH

HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE

WARNING LIST OF HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE
TO BE TRANSFERRED TO THE PEREMPTORY LIST DATED 21/03/2025

FOR

HEARING

1	WP(C)/148/2014	JUD CEMENT PVT LTD. VS THE UNION OF INDIA	DR. AK SARAF, SR. ADV, MR. K PAUL, SR. ADV, S. KHATUN, B. KHA WANLANG, MRS. R.DUTTA, B SNAITANG, K DECRUSE, S. KHYRIEM, S. CHANDA, S THAPA, M BORAGOHAIN, MS. P ROY, MS. S ACHARJEE, MR S CHETIA, MR. A GOYAL, MR. K CHOUDHURY, MR. P BARUAH, Z ISLAM, MRS. P DAS, S SHARMA, MR.SJ SAIKIA	MR. A KUMAR AG, K KHAN SR GA MEGHALAYA, DR. N. MOZIKA, DSG, N.A.U. SOGRA, H.KHARMIH,GA, MR.A.H.HAZARIKA, GA, L.M.D. MARAK, MS. K .GURUNG, S. SHYAM, R FANCON, A THUNGWA, A PRADHAN, S RUMTHAO, T. SUTNGA, S SENGUPTA, ADDL. SR. GA, R DEBNATH, CGC, KP BHATTACHARJEE GA MEGHALAYA, MR. DK ACHARJEE, A KHARWANLANG GA
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2	WP(C)/192/2021	IRLA NO.19976792,21 C TRIDEEP SANGMA VS UNION OF INDIA AND 12 OTHERS.	R.JHA, B.NONGKYNRIH, B.S.DKHAR	DR. N. MOZIKA, DSG, R FANCON, LMD MARAK, A PRADHAN, B SHANGRIT, K GURUNG, S RUMTHAO, M NONGRUM, T SUTNGA
3	WP(C)/499/2022	MD. ABDULLA KHANDAKAR AND 39 ORS. VS UNION OF INDIA AND 4 ORS.	H.L. SHANGREISO, SR. ADV, M HAJONG, E WANNIANG, T DKHAR, A SYIEM, P BISWAKARMA, A KHARSHIING	R.K.D.CHOUDHURY, DSGI, DR. N. MOZIKA, DSG, B MALNGIANG, MR. N SYNGKON, N SANGMA, L PHANJOM, MR. N SYNGKON, MR. R DEBNATH,CGC, K GURUNG, S RUMTHAO
4	WP(C)/254/2022	BIRENDRA PANDIT VS THE STATE OF MEGHALAYA AND 8 ORS.	S. DEY, S.D. SANGMA, L.LANGI, M HAJONG, N. RAJEE, KS PASSAH, PN SWER, SG MARPNA, S DEB, QB LAMARE	S. SEN, SR. GA MEGHALAYA, R.COLNEY,GA, Z E NONGKYNRIH, GA, P NAYAK, S LALOO GA, I LYNGWA GA
5	WP(C)/531/2018	MEGHALAYA URBAN DEVELOPMEN T AUTHORITY (MUDA) VS EMPLOYEE PROVIDENT FUND ORGANISATIO N AND ANR.	DR. N. MOZIKA, SR. ADV. PHILEMON NONGBRI, B IAWIM, I KHONGMEN, WGR MIHSILL, E LALSANGLUAIA, RS MALNGIANG, R SNAITANG, R PAHSYNTIEW, I R RANEE, ML NONGPIUR,	MS. P BHATTACHARJEE F BAREH, ZA CHOUDHURY, S ACHARJEE
6	WP(C)/1/2017	SHRI. NIHIMSON MARAK VS G.H.A.D.C AND 5 ORS	MR. K PAUL, SR. ADV, F DKHAR, K DECRUSE, R KHARMAWLONG, MR. S THAPA, P SHOME, MR. R PAUL,	MS. QB LAMARE, N RAJEE, K PASSAH, SG MARPNA, PN SWER, S DEB, N

			S MYLLIEMNGAP, MR. S PANTHI, A DHAR, MRS. R DUTTA, D SAHA, D LYNDOH, B KHARWANLANG	KHARSHEMLANGM R. S DEY SC GHADC, N SODHI, MRS. N GURUNG, MS. C.R. MARAK, A PASSAH, MS. S NONGRUM
7	WP(C)/259/2016	SHRI GOLAP SENA SINHA VS STATE OF MEGHALAYA	MR. K PAUL, SR. ADV, K DECRUSE, S KHYRIEM, B. SNAITANG, R KHARMAWLONG, MR. S THAPA, MR. S PANTHI, MR. R PAUL, P SHOME, S MYLLIEMNGAP, MRS. R DUTTA, A DHAR, D LYNDOH, B KHARWANLANG, P CHETTRI	K KHAN, SR. GA MEGHALAYA, K BARUA, JN RYNJAH, GA, A THUNGWA, GA, MR. K KHARMAWPHLANG, EB PASSAH, C NONGSIEJ, E R CHYNE, GA, S LALOO, GA, P GIRI, H KHARMIH, ADDL SR GA, MR. W JYRWA, SK HASSAN, S SENGUPTA ADDL. SR. GA MEGHALAYA, KP BHATTACHARJEE GA MEGHALAYA, MR. R DEBNATH, CGC, MS. PS NONGBRI, P AGARWAL, MR. H ABRAHAM, G SHARMA, MRS S BHATTACHARJEEM R. P NONGBRI, AH KHARWANLANG, ADDL. SR. GA
8	WP(C)/190/2019	DHYAN FOUNDATION AND ANR. VS STATE OF MEGHALAYA AND 6 ORS.	MR. K PAUL, SR. ADV, K DECRUSE, S KHYRIEM, B. SNAITANG, R KHARMAWLONG, MR. S THAPA, MR. S PANTHI, MR. R PAUL, P SHOME, S MYLLIEMNGAP, MRS. R DUTTA,	MR. A KUMAR, AG, MR. ND CHULLAI, AAG, DR. N. MOZIKA, SR. ADV. A PAUL ASG, I LYNOWA GA, SK SINGH, R COLNEY GA, ML NONGPIUR, SA SHALLAM,

			A DHAR, D L YNGDOH, B KHARWANLANG, P CHETTRI	AH KHARWANLANG, ADDL. SR. GA, L JANA, S LALOO, GA, T SUTNGA, A THUNGWA, GA, S RUMTHAO, A PRADHAN, E R CHYNE GA, K KHAN, AAG, JN RYNJAH, GA, KP BHATTACHARJEE GA MEGHALAYA, R DEBNATH, MR. P NONGBRI, K GURUNG, R FANCON, B MALNGIANG, LMD MARAK, A KSOO
9	WP(C)/450/2022	RUTHI CHINNGAINOU M ZOU VS UNION OF INDIA AND 2 OTHERS	V.KUMAR, B PATHAK, RM SHADAP, L MAJAW, S PANDEY, N.M.KHARSHEMLANG, D.SAHA, R.VISWAKARMA, P CHETTRI	DR. N. MOZIKA, DSG, LMD MARAK, R FANCON, K GURUNG, A PRADHAN, S RUMTHAO, B SHANGRIT, T SUTNGA
10	CRP/25/2024	UNION OF INDIA AND 2 ORS. VS M/S BHASKAR CONSTRUCTIO N CO. AND ANR.	DR. N. MOZIKA, DSG, N A U SOGRA, K. GURUNG	MRS. PDB BARUAH, SR. ADV, B A WANSWETT, D L MARSHILONG, R P N MARAK
11	CRP/26/2024	UNION OF INDIA AND 2 ORS. VS M/S BHASKAR CONSTRUCTIO N CO. AND ANR.	DR. N. MOZIKA, DSG, N A U SOGRA, K. GURUNG	B A WANSWETT, MRS. PDB BARUAH, SR. ADV